

**Company:** Sol Infotech Pvt. Ltd.

**Website:** www.courtkutchehry.com

**Printed For:** 

Date: 07/12/2025

## (2024) 04 NCLAT CK 0003

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 1425 Of 2023

Stakeholders Consultation

Committee of Punjab Basmati

**APPELLANT** 

Rice Ltd

۷s

Mr. Sanjay Kumar Aggarwal

RESPONDENT

Date of Decision: April 1, 2024

**Acts Referred:** 

• Insolvency and Bankruptcy Code, 2016 - Section 10

Hon'ble Judges: Rakesh Kumar Jain, Member (J); Ajai Das Mehrotra, Member (T)

Bench: Division Bench

Advocate: Rakesh Gupta, Eshna Kumar, Akshat Maheshwari

Final Decision: Division Bench

Judgement